

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3446  
(To be answered on the 10<sup>th</sup> August 2015)**

**CLASH INCIDENT AT KOZHIKODE AIRPORT**

**3446. SHRI M.B. RAJESH  
SHRI M.K. RAGHAVAN**

**Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether there has been a recent incident of clash between the Airport Authority of India employees and Central Industrial Security Force personnel at Kozhikode Airport;**
- (b) if so, the details thereof along with its impact on flight operations and the damage, if any, resulting therefrom;**
- (c) whether the Government has ordered a probe into the incident;**
- (d) if so, the details and the findings thereof along with the action taken by the Government against those found guilty; and**
- (e) the steps taken by the Government to prevent recurrence of such incidents?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Dr Mahesh Sharma)**

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**(a) to (d): Yes, Madam. There was an incident of scuffle between some employees of Airports Authority of India (AAI) and Central Industrial Security Force (CISF) at Calicut airport on 10.06.2015 night, in which one Head Constable of CISF died of a bullet injury, following which a section of the CISF personnel went on a rampage, damaging the runway light and other aerodrome ground aids besides assaulting some of the officials of AAI. Flight operations were disrupted from 2230 hrs. on 10.06.2015 to 0550 hrs on 11.06.2015. Normal flight operations at the**

**airport resumed by 0800 hrs. on 11.06.2015. Kerala Police has registered four cases in this regard and has arrested 14 officials of AAI and 13 personnel of CISF.**

**(e): The important steps taken to prevent such incidents:**

**(i) Provisions of Standard Operating Procedure (SOP) issued by Bureau of Civil Aviation Security (BCAS) for induction of CISF at airports were reiterated to bring about clarity of roles.**

**(ii) Installation of adequate number of CCTV cameras and identification and rectification of blind spots in its coverage.**

**(iii) Initiation of confidence building measures.**

**(iv) Reiteration of directions to hold regular need based meetings besides the mandatory monthly meetings of Airport Security Committee to create harmony amongst the various agencies in airports for smooth operations of Air services.**

**(v) Fine tuning of mechanism for redressal of grievances and complaints.**

**(vi) Monitoring of security functioning by senior level officers from BCAS, CISF and AAI.**

**(vii) A specially designed training programme of soft skills is imparted by CISF to improve operational efficiency and to ensure courtesy as well as behaviour of its personnel deployed at airports.**

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